1	2
MEGH	1.163
PANEM	1.739
PIL	0.282
SEML	0.051
SIL	0.027
TISCO	1.780
UML	0.013
TOTAL:	120.061

Drinking water supply in Jharkhand from closed coal mines

3198. SHRI PARIMAL NATHWANI: Will the Minister of COAL be pleased to state:

- (a) whether Government is aware that there is substantial water in coal mines closed during British time in Giridih CCL area in Jharkhand and due to power fluctuations and insufficient voltage, motors of water pumps get burnt; and
- (b) if so, whether Government plans to ease the problems of potable and irrigation water supply for about 100 villages, by installing heavy duty stabilizers thereat?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Yes, Sir. There is substantial water in coal mines closed during British time in Giridih, Central Coalfields Limited (CCL). The power supply is received in Giridih Project of CCL from Damodar Valley Corporation (DVC) at 33 KV at CCL's sub-station and as such there is rarely any voltage fluctuation/insufficient voltage. Burning of motors due to voltage fluctuation/insufficient voltage is rate. The State Government of Jharkhand is harvesting water from 8 places in Giridih mine to supply potable water to nearby villages.

Master Plan of coalfields

3199. SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that nothing has been done to combat fire and subsidence in ECL and BCCL, in spite of preparation of Master Plan for both the coalfields;
- (b) whether it is also a fact that more and more areas are becoming subsidence-prone due to illegal mining; and
 - (c) if so, how Government is going to combat these menaces?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) At the time of nationalization in 1971 in Bharat Coking Coal Limited (BCCL) 17.32 Sq.Km. area was under fire which has now reduced to 8.9 Sq.km. and number of fires has

reduced from 77 to 67. In Eastern Coalfields Limited (ECL) areas 5 fire projects have been completed. The Master Plan dealing with fire, subsidence and rehabilitation in Jharia and Raniganj Coalfields within the leasehold of BCCL and ECL involves control of 67 fires through 45 projects in Jharia Coalfield and dealing with 7 fires through 7 projects in Raniganj Coalfield areas. The suggested fire controlling technologies are excavation of material on fire; surface sealing and blanketing; isolation by trenching and backfilling; construction of grout barrier and stabilization against rail/road and jore; filling opencast highwall, shafts, inclines and other subsided areas; cooling and excavation of fire material and filling; blind flushing with sand/cement/fly ash/grout mixture; cooling by water curtain/infiltration ponds; and seam sealing, tunnel etc.

(b) to (c) Illegal mining mostly takes place in old and abandoned mines, small and isolated patches, areas situated at remote/isolated places from mines, which are scattered over a large area, exposed coal seams and also in areas not in the leasehold areas of public sector coal companies. Due to illegal mining, at times subsidence occurs. Illegal mining is a state subject and the law and order authorities of the concerned State Government are continuously being approached by the Coal Companies to prevent this menace. Ministry of Coal had issued instructions on various occasions in the past to the State Governments of the coal producing States for setting up and effective mechanism to check illegal mining. The States were also requested to give appropriate directions to the concerned authorities to take effective steps to check such illegal activities at places where illegal mining is believed to be taking place. The State Governments were also requested to consider framing of suitable rules, if not already done, under the provisions of the Mines and Minerals (Development and Regulation) Act, 1957 to strengthen the District authorities in curbing such illegal activities.

Coal linkages for Karnataka projects

3200. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COAL be pleased to state:

- (a) whether two proposals of the Karnataka Government for providing coal linkages for projects to be commissioned in Gulbarga and Belgaum districts of the State, the applications for which were duly filed with required fee, had been received in June and August, 2008, respectively; and
 - (b) if so, by when the proposals are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Yes, Sir. The applications for the grant of coal linkage for Jewargi TPS (1000-1320MW), Jewargi, Gulbarga, Karnataka and Ghataprabha TPS (1000-1320MW), Ghataprabha, Belgaum, Karnataka of M/s. Power Company of Karnataka Limited (PCKL) [Government of Karnataka undertaking] were received in the Ministry of Coal in the month of